

**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 15/12/2025 TO 18/12/2025**  
[19/12/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

<b>"SMC"</b> Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room</b> <b>No.2</b>
<b>"Patna"</b> (SMC & Division) Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "SMC" Bench)	<b>Court Room</b> <b>No.2</b>
<b>"Ranchi"</b> Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	<b>Court Room</b> <b>No.3</b>

Note : 1. "A", "B", "C" & "D" Bench of ITAT, Kolkata will not function during this week.  
2. Cuttack Bench will not function during this week.  
3. Guwahati Bench will not function during this week.

*Manish Bhoi*  
[Manish Bhoi]  
Assistant Registrar  
*09/12/2025*